

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1597
ANSWERED ON 09/12/2025**

CONSTRUCTION OF ROADS IN GORAKHPUR

1597. Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of roads constructed so far under the Pradhan Mantri Gram SadakYojana (PMGSY) in villages in Gorakhpur district; and**
- (b) whether the remaining villages are also likely to be the covered in this scheme by the next year?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Since inception of the scheme till date (03.12.2025), a total of 21,125 roads of 77,425 km road length and 18 bridges have been sanctioned and 20,964 roads of 75,467 km length and 17 bridges have been constructed, under various interventions/verticals of the Pradhan Mantri Gram SadakYojana (PMGSY) in the State of Uttar Pradesh.

A total of 377 road works of 1,289 Km length have been sanctioned and 369 road works of 1,256 Km length have been completed and 19 km is pending for completion till date in the District of Gorakhpur out of the total works sanctioned to the State under PMGSY.

(b): A new vertical under Pradhan Mantri Gram SadakYojana (PMGSY) called PMGSY-IV, has been launched in September 2024 with a focus to provide all-weather connectivity to unconnected habitations of 500+ population in plain areas and 250 + population in NE and Hill States/UTs, Special Category areas (Tribal Schedule-V, Aspirational Districts/Blocks, Desert Areas) and 100+ in LWE-

affected districts as per Census 2011. The implementation period of the scheme is from the financial year 2024-25 to 2028-29. The survey work to identify eligible habitations has been completed, and the proposals received from States and UTs are now being taken up for sanction. In the State of Uttar Pradesh, 14,611 habitations have been surveyed under PMGSY-IV, out of this, 121 habitations have been surveyed in the District of Gorakhpur. The process for verification of these habitations by the National Rural Infrastructure Development Agency (NRIDA), a technical arm of this Ministry is going on to find out the eligible habitations out of the surveyed habitations in accordance with the programme guidelines of PMGSY-IV.
